

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 51 OF 2016 &  
IA NO. 136 & 178 OF 2016**

**Dated: 27<sup>th</sup> April, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Energy Watchdog ..... Appellant (s)  
Versus  
Uttarakhand Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Anil Kumar (Rep.)

Counsel for the Respondent(s) : Mr. Matrugupta Mishra  
Mr. Tushar Nagar for R-3

**ORDER**

Learned counsel for Respondent No.3 is stated to be in some difficulty.

List the matter on **09.05.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/dk**

**(Justice Ranjana P. Desai)  
Chairperson**